

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Seventeenth Lok Sabha)

TENTH REPORT

(Presented on 27.03.2023)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Tenth Report.

2. The Committee held a sitting on the 24th March, 2023.
3. The Committee considered applications for leave of absence from Four members. The details of these applications and recommendations of the Committee are given in the Appendix.

RAVNEET SINGH

Chairperson,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI:

Dated the 24th March, 2023
Chaitra 3, 1945 (Saka)

APPENDIX
(*vide* para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence was recommended by the Committee
1.	Shri Sanjay Shamrao Dhotre	08.03.2023	13.03.2023 to 06.04.2023 = 25 days Total= 25 days	Self-illness	13.03.2023 to 06.04.2023 = 25 days *Total= 25 days
2.	Shri Atul Kumar Singh <i>alias</i> Atul Rai	13.03.2023	13.03.2023 to 06.04.2023 = 25 days Total= 25 days	Detention in Jail	13.03.2023 to 06.04.2023 = 25 days *Total= 25 days
3.	Shri Girish Bhalchandra Bapat	13.03.2023	13.03.2023 to 06.04.2023 = 25 days Total= 25 days	Self-illness	13.03.2023 to 06.04.2023 = 25 days *Total= 25 days
4.	Shri Mohammad Akbar Lone	23.03.2023	25.07.2022 to 08.08.2022 =15 days; 07.12.2022 to 23.12.2022 =17 days; 31.01.2023 to 13.02.2023 = 14 days & 13.03.2023 to 23.03.2023 =11 days Total= 57 days	Self-illness	25.07.2022 to 08.08.2022 =15 days; 07.12.2022 to 23.12.2022 =17 days; 31.01.2023 to 13.02.2023 = 14 days & 13.03.2023 to 23.03.2023 =11 days Total= 57 days

* Members were earlier granted leave by the House on 10.02.2023 for 31 days from 07.12.2022 to 23.12.2022 and 31.01.2023 to 13.02.2023 on the recommendations made by the Committee in its Ninth Report.